NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/551/ (IB)/2017

NAME OF THE PETITIONER(S)

: CENTRAL BANK OF INDIA & STATE BANK OF INDIA

NAME OF THE RESPONDENT(S)

: ASHOK MAGNETICS

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M.L. Gament

P. Madasany

AGM ARB, Come Indi

Ebanezar Irbany

Law officer

DEGMM

M-S SHARMVCA SUNDARM Mlo Ayou x Dobic

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ORDER

Counsel for the Petitioner present. Counsel for Respondent (Corporate Debtor) also present. Counsel for Financial Creditor has submitted his arguments in part showing the record for the purpose of ascertaining the default on the part of the Corporate Debtor. Corporate Debtor prayed for time for filing counter, documents to be relied upon and to submit final arguments. Put up on 29.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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